on a no profit no loss basis on plots of land transferred by that Department'to the D.D.A.

(c) No, Sir.

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(d) and (e) Do not arise.

Plan for the development of Calcutta

1168. SHRI CHITTA BASU: SHRI RAMKRISHNA MAZUMDER:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Mayor of Calcutta has submitted recently a Rs. 1827 crores comprehensive developmen plan for Calcutta entitled "Calcutta—City of Joy, Design for tomorrow" to the Central Government; and
 - (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The Project is being examined.

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PAPERS LAID ON THE TABLE

Report (1985-86) of the Kudremukh Iron Ore Company Limited, Bangalore and related papers

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Tenth Annual Report and Accounts of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1985-86, together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-2828/86 for (i) and (ii)]

Gold Control (Forms, Fees and] Miscellaneous Matters) Amendment Rules, 1986

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. K. GADHVI): Sir, I beg to lay on the Table, under sub-section (3) of section 114 of the Gold (Control) Act, 1963, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification S.O. No. 223(E), dated 1st May, 1986, publishing the Gold Control (Forms, Fees and Miscellaneous Matters) Amendment Rules, 1986.

[Placed in Library. See No. LT—2863/86]

National Capital Region Planning Board Regulations, 1986

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): Sir, I beg to lay on the Table, under section 38 of the National Capital Region Plannin Board Act, 1985, a copy (in English and Hindi) of the Ministry of Urban Development (NCR Planning Board) Notification No. C—11031/I/86-NCRPB, dated the 24th May, 1986, publishing the National Capital Region Planning Board Regulations, 1986. [Placed in Library. See No. LT—2867/86]

MR. CHAIRMAN: Mr. Kulkarni has an objection to the paper to be laid by Mr. Natwar Singh.